# GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2062 ANSWERED ON:02.12.2011 WIDENING OF TAX NET Swamygowda Shri N Cheluvaraya Swamy

### Will the Minister of FINANCE be pleased to state:

- (a) the category-wise break-up of number of Income Tax assessees alongwilh amount paid by each category during each of the last three years and the current year;
- (b) whether the rate of increase has declined during the same period;
- (c) if so, the details thereof and reasons therefor: and
- (d) the steps taken to widen the tax net for persons other than salaried class, in future?

## **Answer**

#### MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) Category-wise break-up of effective number of Income Tax assessees is compiled in subsequent year and therefore, the data for current year is not available. However, the relevant data for the last three years is as follows:

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Year Company Individual HUF Firms Trusts Others Total 2008-09 327674 30101260 768845 1310849 71145 70854 32650627 2009-10 367884 31384084 806236 1354330 76898 95994 34085426 2010-11 496872 31035394 761911 1229722 119378 95847 33739124
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Separate data for direct taxes collected from each category is not maintained. However direct tax collection figures for the corporate and all other tax payers is maintained and is as follows:

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(In crores)
Year Net Net Personal Net Direct
Corporate Income Tax Taxes
Income Tax (including FBT, Collections
STT,WT, etc)

2008-09 2,13,395 1,20,423 3.33,818
2009-10 2,44,725 1,33,338 3,78,063
2010-11 2.98,688 1,48,247 4,46,935
2011-12 1,38,267# 80,583# 2,18,850#
upto
Oct 2011
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### # Provisional

- (b) & (c): No Sir, Rate of increase/decrease of effective number of income tax assessees is fluctuating. There is an increase in the total number of effective assessees during F.Y. 2009-10 vis-a-vis F.Y. 2008-09. However, during F.Y. 2010-11 vis-a-vis F.Y. 2009-10 there is a marginal decrease, though in certain categories it has improved. The number of effective assessees is dependent upon factors such as structure/ rate of tax slabs, corporalization of businesses, economic activity affecting taxable income, etc.
- (d) It is the endeavor of the government to widen the tax base. Several initiatives have been taken to achieve this objective which includes compulsory quoting of Permanent Account Number (PAN) for specified transactions, collection of information of high value transactions through Annual Information Return (AIR), collection of information from CIB, expanding the areas within the ambit of Tax Deduction at Source/ Tax Collection at Source (TDS/TCS), utilization of TDS data for identifying non-filers, statutory action as per the Income Tax Act 1961 against stop-filers, rationalization of rate structure, better tax compliance through procedural simplifications, audit and anti-tax evasion measures, comprehensive computerization of Income Tax Department for better data gathering and dissemination, etc.